

NOTICE

As directed, kindly take notice that Hon'ble Mr. Justice Kumar Manish will take up the following case today i.e. on 18th August, 2026 at 1.00 P.M. in Court No. 313 (Cent. Building).

TO BE MENTIONED

1. CWJC/12410/2026
OTHERS, SCHOOL
SER

1 MOHD. SAJID AND ORS
VS THE BIHAR STATE MADRASA
EDUCATION BOARD, PATNA AND ORS

AKSHANSH ANKIT SHAHZAD HASSAN KHAN

Patna High Court

Dated, 18th August, 2026

By order of Hon'ble Court

Sd/-

(Pranaw Shankar)

Joint Registrar (List)

Copy Received By:-

- (i) A.G. Office
- (ii) Bar Association
- (iii) Advocates Association
- (iv) Lawyers Association
- (v) A.S.G.